

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-85-2020

Narendra Pandurang Chatim **.... Petitioner**

Versus

The Mamlatdar of Bardez and 7 Ors., **.... Respondents**

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Shri Devidas J. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for Respondents No.1, 2 and 4.

***Coram: M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.***

Date : 14th July, 2020.

P. C.:

Heard Shri Nigel Da Costa Frias, learned Advocate for the Petitioner.

2. Issue notice to the Respondents returnable on 21.07.2020. In addition to the usual mode of service, private service is also permitted.

3. Shri Devidas J. Pangam, Advocate General appears on behalf of Respondents No. 1, 2 and 4 alongwith Ms. Maria Correia, Additional Government Advocate.

4. Stand over to 21.07.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

msr.